

Rep. by Act 56 of 1974, s. 2 & Sch I

THE WAREHOUSING CORPORATIONS (AMENDMENT)
ACT, 1963
No. 34 OF 1963

[22nd September, 1963]

An Act to amend the Warehousing Corporations Act, 1962.

BE it enacted by Parliament in the Fourteenth Year of the Republic of India as follows:—

Short title. 1. This Act may be called the Warehousing Corporations (Amendment) Act, 1963.

Amendment of section 3. 2. In sub-section (2) of section 3 of the Warehousing Corporations Act, 1962, after the words "at New Delhi", the words "or at 58 of 19 such other place as the Central Government may, by notification in the Official Gazette, specify" shall be inserted.